

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.219/GT/2019**

Subject : Determination of Tariff for Neyveli New Thermal Power Station (2 X 500 MW) for the period from the anticipated COD of Unit I and Station during the control period 2019-24 until 31.3.2024.

Petitioner : NLCIL

Respondents : TANGEDCO and 14 anr.

Date of Hearing : **29.5.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri Ramesh Babu V., Member

Parties Present : Ms. Anushree Bardhan, Advocate, NLCIL  
Ms. Sristi khindani, Advocate, NLCIL  
Ms. Surbhi Kapoor, Advocate, NLCIL  
Shri S. Vallinayagam, Advocate, TANGEDCO  
Ms. Ratna Chaudhary, NLCIL  
Ms. Tulasi Kumar, NLCIL

**Record of Proceedings**

Since the order in the Petition (which was reserved on 6.2.2024) could not be issued prior to one member, who formed a part of the Coram, demitting office, the matter has been re-listed for hearing.

2. At the outset, the learned counsel for the Petitioner and the Respondent prayed that since the pleadings and arguments are complete, the Commission shall reserve its order in the Petition.

3. Based on the consent of the parties, the Commission reserved order in the present petition.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

